

SPECIAL BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/79(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

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|------------------|--|
| IN THE MATTER OF | "Ashish Sachdeva VS CTS INDUSTRIES LIMITED " |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearances (via video conferencing/physically)

Mr. Shourjya Mukherjee, Adv. : For Respondent
Mr. Vishwarup Acharyya, Adv.
Ms. Sruti Datta, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. In order dated 20th of February, 2024, because of the typographical error, the presence of the counsel has been recorded on behalf of the petitioner. In fact, the counsel appeared for the respondent.
3. None for the petitioner. Await presence.
4. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**